

Government of Jammu and Kashmir  
**Home Department**  
Civil Secretariat, J&K

**Notification**  
Srinagar, the 3<sup>rd</sup> June, 2026

**S.O 153**.-In exercise of powers conferred under clause (a) of sub-section(1) of Section 20 of the Bharatiya Nagarik Suraksha Sanhita, 2023 read with notification S.O. No. 2506(E) dated 28.06.2024 of the Ministry of Home Affairs, Government of India, the Government of Jammu and Kashmir hereby notifies that Directorate of Prosecution already established vide Government Order No 1104-Home of 2019 dated 30.10.2019 shall be deemed to have been established under section 20(1)(a) of Bharatiya Nagarik Suraksha Sanhita, 2023.

**By Order of the Government of Jammu and Kashmir.**

Sd/-

**(Chandraker Bharti), IAS**

Principal Secretary to the Government

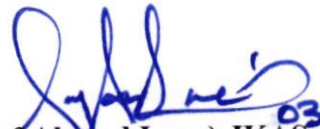
Dated: 03 .06.2026

No. HOME-Pros/68/2024-08-HOME (CC: 7515074)

**Copy to the:**

1. Director General of Police, J&K.
2. Principal Secretary to the Hon'ble Lt. Governor, J&K.
3. Director General of Prosecution, J&K.
4. Commissioner/Secretary to the Government, General Administration Department.
5. Commissioner/Secretary to the Government, Department of Law, Justice and Parliamentary Affairs, J&K.
6. All District Magistrates, Jammu / Kashmir.
7. Director Archives, Archaeology and Museums.
8. Director Prosecution, Kashmir/Jammu.
9. Private Secretary to the Chief Secretary, J&K.
10. Private Secretary to the Principal Secretary to Government, Home Department.
11. General Manager, Government Press, Jammu for publication in the next issue of the Government Gazette.
12. I/c Website.

**Copy also to the Joint Secretary (JKL), Ministry of Home Affairs, Government of India.**

  
**(Rouf Ahmad Lone) JKAS** 03.06.26  
Under Secretary to the Government